ELECTION MATTER
TIME BOUND

F.No. C.50/61/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

North Block, New Delhi.
Dated the 10th September, 2015.

To,
All Chief Commissioners/Directors General of CBEC

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/Exp.Obs./2015/EEPS/Vol.IV dated 09.09.2015 forwarding therewith a list of 16 IRS(C&CE) officers who have been appointed as Expenditure Observers for General Election to the Legislative Assembly of Bihar-2015 (list attached). The Election Commission has fixed a Briefing Meeting at Conference Hall, 4th Floor, Nirvachan Sadan, Ashoka Road New Delhi on 14th September, 2015 (Monday).

2. It is requested that the officers (as per list attached) under your charge may be directed to ensure their presence in Briefing Meeting at Nirvachan Sadan, Ashoka Road New Delhi on 14th September, 2015 (Monday) and also direct them to report at 09.30 AM for registration.

Encl: As above.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528

Copy to:
1. The website Manager, DG (Systems) with the request to upload this letter alongwith enclosures at the official website of CBEC.
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi w.r.t. the Commission’s letter referred to above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No.464/Exp.Obs./2015/EEPS/Vol. IV

Dated: 9th September, 2015

To
Sir/ S. R. Sharma, Director (Ad.VIA) & Nodal Officer
M/o Finance, Deptt. of Revenue
Central Board of Excise & Customs
Room No.52. North Block
New Delhi
(dsad2-cbec@nic.in)

Sub:- General Election to the Legislative Assembly of Bihar-2015—Briefing meeting and appointment of Expenditure Observers – Regarding.

Sir,

I am directed to refer to your letter no. C.50/61/2015-Ad.II, dated 26.05.2015 and to state that the Commission vide its Press Note no. ECI/PN/53/2015, dated 9th September, 2015 (copy enclosed) has announced General Election to the Legislative Assembly of Bihar-2015.

2. In exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951 the Election Commission hereby appoints the Expenditure Observer (16 IC&CES Officers as per list enclosed) for the Elections announced by the Commission vide above mentioned Press Note.

3. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of election. Working as Observer of the Election Commission they will be under subject to the control, superintendence and discipline of the Election Commission for their duties performed as Observer.

4. As Observer of the Commission, they are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any Airlines. However whenever they travel by train, it shall be as per their entitled class.
5. The deployment order indicating the State, District and Constituency shall be given during the briefing. They are expected to access the Observer’s portal from http://eci.nic.in or http://observereci.nic.in and remain in contact with their nodal officer.

6. They are directed to ensure their presence in the briefing session as per schedule given below without fail. Failure to attend briefing session may result in disciplinary action.

7. Their user id and password for accessing the Observer portal is their Observer Code as mentioned in the list enclosed. They should change their password on first login.

8. In this connection, I am directed to forward herewith a list of Expenditure Observers (16 IC&CES Officers) with the request to intimate them immediately with direction to ensure their presence in Briefing Meeting at Conference Hall, 4th Floor, Nirvachan Sadan, Ashoka Road, New Delhi on 14th September, 2015 (Monday). The Officers should come prepared for making their 1st visit to their assigned ACs/Dist. HQ. immediately after briefing in case deployed for General Election to Legislative Assembly of Bihar. The first visit to the constituency will last for 3 days. The Expenditure Observers may be informed to report at 9:30 AM for registration followed by briefing by the Commission upto 1:30 PM.

9. The receipts of the letter to Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the FAX No. 011-23052049 by 13th September, 2015 (FN).

Yours faithfully,

(AVINASH KUMAR)
UNDER SECRETARY
(avinash.kr@eci.gov.in)

Annexure List of Expenditure Observers
<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>R-CODE</th>
<th>NAME</th>
<th>SERVICE</th>
<th>BATCH</th>
<th>Off. State</th>
<th>Home State</th>
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<td>1</td>
<td>R-13576</td>
<td>Nasser Khan</td>
<td>IC&amp;CES</td>
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<td>2</td>
<td>R-14711</td>
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<td>IC&amp;CES</td>
<td>2005</td>
<td>MR</td>
<td>MR</td>
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<td>3</td>
<td>R-14796</td>
<td>J.K.Simte</td>
<td>IC&amp;CES</td>
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<td>MR</td>
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<td>4</td>
<td>R-15548</td>
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<td>IC&amp;CES</td>
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<td>AP</td>
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<td>5</td>
<td>R-15977</td>
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<td>R-16305</td>
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<td>RJ</td>
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<td>IC&amp;CES</td>
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<td>GJ</td>
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<td>R-17366</td>
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<td>R-17399</td>
<td>Suresh Mukeria</td>
<td>IC&amp;CES</td>
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<td>R-17663</td>
<td>J. Mohammed Navval</td>
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<td>R-18545</td>
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<td>TN</td>
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<td>12</td>
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<td>S. M. Mani</td>
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<td>13</td>
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